

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 195 OF 2016**

**Dated: 16<sup>th</sup> February, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**GMR Karmalanga Energy Ltd. & Anr. ...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. Vishrov Mukherjee  
Ms. Raveena Dhamija

Counsel for the Respondent(s) : Mr. K. S. Dhingra for R.1  
  
Mr. G. Umapathy  
Mr. Aditya Singh for R. 2 to 4  
  
Mr. Ravi Kishore  
Ms. Perna Singh for R.5

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **06.04.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/sh*